

THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

Item 41

CP (IB) No. 215/Chd/Pb/2022

Under Section 94, IBC 2016

In the matter of:-

Sanjay Gupta, PG, Supreme Tex Mart Ltd.

...Petitioner

Present: Ms. Divya Sharma, Advocate for the petitioner.

A date is requested by the learned counsel for the petitioner for making compliance of order dated 17.02.2023. Let the same be done within two weeks. List the matter on 19.07.2023.

Sd/-

Sd/-

(Subrata Kumar Dash)
Member (Technical)

(Harnam Singh Thakur)
Member (Judicial)

May 15, 2023
PRF